

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH**

O.A. No. 292 of 1993

Date of decision : 11.09.2000

Mr. Ashok K. Varshney : Petitioner [s]

Mr. P. B. Sharma & S. Tripathy : Advocate for the petitioner [s]

Versus

Union of India & Ors. : Respondent [s]

Mr. B.N. Doctor & : Advocate for the Respondent [s]
Mr. P.F. Adhvaryu for R-2.

CORAM :

THE HON'BLE MR. A. S. SANGHAVI : MEMBER (J)

THE HON'BLE MR. G.C. SRIVASTAVA : MEMBER (A)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether it needs to be circulated to other Benches of the Tribunal?

Dr. Ashok K. Varshney,
Manager, Gujarat State Forest
Development Corporation Limited,
78, Vanganga, Alkapuri,
Vadodara - 390 008 (Gujarat)

= Applicant =

Advocate : Mr. P. B. Sharma & S. Tripathy

Versus

1. Union of India, Notice to be served through The Secretary, Government of India, Ministry of Environment and Forests and Wild Life, Paryavaran Bhavan, C.G.O. Complex, Lodi Road, New Delhi. 110 003.
2. The State of Gujarat, Notice to be served through the Secretary to the Government of Gujarat, Forests and Environment Departments, Sachivalaya, Gandhinagar.

= Respondents =

Advocate : Mr. B.N. Doctor & P.F. Adhvaryu for R-2.

**ORAL ORDER
O.A 292 of 1993**

Date : 11.09.2000

Per Hon'ble Shri. A. S. Sanghavi : Member (J).

Neither the applicant nor his advocate has remained present ^{and} hence proceeded with this O.A. It appears that they are not interested in proceeding with the O.A. Under the circumstances, the O.A is dismissed in default with no order as to costs.

G.C. Srivastava
(G.C. Srivastava)
Member (A)

A
(A.S. Sanghavi)
Member (J)

FORM NO. 21

(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, AHMEDABAD BENCH

CA/TA/RA/CP/ 292/93 of 200

Dr. A. K. Vershney

APPLICANT (s)

VERSUS

Line 5

RESPONDENT(S)

I N D E X = M H E F T

Certified that the file is complete in all respects.

Signature of S. O. (T)

Signature of Dealing Hand.